

का कन्ट्रोल एक ही प्राबोर्टिटी के हाथ में देने का निर्णय किया है या नहीं किया है ? क्या आपने कोई डेफिनिट डायरेक्टिव दिया है या देना चाहते हैं ताकि नई ब्रुगिंगया बनना बन्द हो सके और जो पुरानी बनी हुई है उन सबके निवासियों को बनने के लिये स्थान मिल सके ?

Shri Jaganath Rao Under the jhuggi removal scheme the implementing agency will be the Municipal Corporation I have had a series of meetings with the Lt Governor and the Chief Executive Councillor It was suggested in that meeting by the Lt Governor and rightly so, that this work should be entrusted to one single agency We are considering that question, whether the Delhi Municipal Corporation can do it or the Delhi Administration can do it The Mayor of Delhi was absent in that meeting and therefore we could not take any decision Very soon we will take a decision

Shri Bal Raj Madhok. What about the other part of my question?

आप पन्द्रह हजार लिये कर रहे हैं लेकिन सक्वेटर्स की मध्या दो लाख के ऊपर है। क्या आप इन दो लाख के लिये कुछ करने जा रहे हैं ?

श्री भगवत राव : दो लाख का कैसे कर सकते हैं ?

It is not possible for the government to give it for 2 lakhs people

WRITTEN ANSWERS TO QUESTIONS

**Enquiry against Shri Bhoothalingam,
Former Finance Secretary**

*1266. **Shri I. M. Banerjee:**
Shri Madhu Limaye:
Shri V. S. Sharma:

Shri Atal Bihari Vajpayee:
Shri S. S. Kothari:
Shri Yajna Datt Sharma:

Will the Minister of Finance be pleased to state

(a) whether the former Finance Secretary, Shri S Bhoothalingam has been appointed Director-General, National Council of Applied Economics Research, New Delhi,

(b) if so, whether an enquiry against him in connection with Amin Chand Pyare La' firm has been completed, and

(c) if not the reasons for this appointment?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir

(b) Since there has been no enquiry instituted against Shri S Bhoothalingam I presume the reference is to the Committee appointed to investigate into transactions relating to the Iron & Steel Ministry referred to in the 50th and 56th reports of the Public Accounts Committee and also transactions concerning other parties to whom licences/permits were issued from 1961-62 onwards No report has so far been submitted by this Committee

(c) The National Council of Applied Economic Research is a non-Government institution and is competent, under its Memorandum of Association and rules, to appoint its office-bearers including the Director-General

Fourth Plan of States

*1267. **Shri D. N. Patodia:**
Shri C. C. Desai:
Shri D. C. Sharma:
Shri D. C. Sharma:

Will the Minister of Planning be pleased to state:

(a) whether the outlays for the Fourth Plan have been finalised by all the States; and